

Annexure-3

Name of the corporate debtor: Jindal Medicot Limited

Date of commencement of CIRP : 03rd March 2020

(There was a stay on public announcement by Hon'ble NCLAT, which was dismissed on 08th April 2021)
Public Announcement was made on 10th April 2021)

List of creditors as on: 4th Jan 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	
1	State Bank of India	21-04-21	2,07,67,30,071	2,07,67,30,071	Secured	2,07,67,30,071		No	67.60%	
2	Bank of Baroda	21-04-21	65,66,63,247	65,66,63,247	Secured	65,66,63,247		No	21.38%	The updated claim was filed at Rs.95.19 Crores on 11/06/2021. Upon verification, the claim got revised to Rs. 65.66 Crores and the same is filled on 04/09/2021, which was accepted on 05/09/2021. There were some observations from other financial creditors regarding the charge of interest after the accounts became NPA. The RP inquired from the financial creditors regarding the common interest rate after the account became NPA, however no such documents were available with financial creditor. The matter again came up in the sixth COC meeting held 24/11/2021 where a specific confirmation from RP was asked about the acceptance of Revised Claim of Bank of Baroda.
3	Central Bank of India	23-04-21	19,00,03,246	19,00,03,246	Secured	19,00,03,246		No	6.18%	
4	Punjab & Sind Bank	17-04-21	14,86,57,238	14,86,57,238	Secured	14,86,57,238		No	4.84%	
			3,07,20,53,802	3,07,20,53,802		3,07,20,53,802				